



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A. No. 530/2019  
M.A. No. 218/2021**

Today, this the 29<sup>th</sup> day of January, 2021

Through video conferencing

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Ter Singh, age 55 years, Group B  
Post-Assistant  
S/o Sh. Bhimsen  
R/o Mohalla Saraswat Pada  
Town & Post-Farah, Dist-Mathura, UP.

...Applicant

(through Ms. Monica Kapoor, Advocate )

**Versus**

1. Union of India  
Through the Secretary  
Indian Council of Agricultural Research  
Krishi Bhawan, Dr. Rajendra Prasad Road  
New Delhi-110001.
2. The Director General  
Indian Council of Agricultural Research  
Krishi Bhawan, Dr. Rajendra Prasad Road  
New Delhi-110001.
3. The Director  
ICAR-Central Institute for Research on GOATS  
Makhdoom, PO-Farah  
Mathura, UP.

...Respondents

(through Shri S.S. Lingwal, Advocate)

**ORDER (Oral)****Justice L. Narasimha Reddy, Chairman:**

MA 218/2021 is filed with a prayer to permit the applicant to withdraw the O.A. Permission is accorded.

2. The O.A. is dismissed as withdrawn.

**(A.K. Bishnoi)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/lg/pj/jyoti/ns/